

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24890/2015

(Arising out of impugned final judgment and order dated 09/01/2015 in OP No. 716/2014 passed by the High Court Of Judicature at Madras)

ENGINEERING-IN-CHIEF BRANCH, M/O DEFENCE, N.D&ANR Petitioner(s)

VERSUS

M/S. C. RAMAIAH
(With office report)

Respondent(s)

Date : 30/10/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Maninder Singh, ASG
Mr. R. Balasubramaniam, Adv.
Mr. Nalin Kohli, Adv.
Mr. Santosh Kumar, Adv.
Ms. Sadhna Sandhu, Adv.
Mr. Goutam Narayan, Adv.
Mr. B. V. Balaram Das, Adv.

For Respondent(s) Mr. R. Nedumaran, Adv.
Mr. P. Soma Sundaram, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 26th November, 2015 along with S.L.P.
(Civil) Nos. 5773-5779 of 2013.

(Anita Malhotra)
Court Master

(Sneh Bala Mehra)
Assistant Registrar